

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-308
IB-369/ND/2020

IN THE MATTER OF:

Mahavir Prasad Bansal

Vs

Deluxe Cold Storage and Food Processors Ltd

....Applicant

....Respondent

SECTION

U/s 9 of IBC Code,2016

Order delivered on 19.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ankit

For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance and submitted that pursuant to the earlier order, he has not filed the salary slip and seeks time to file the same. Let the same be filed. List the case for 11.03.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)